

i»¿SECTION-IIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL NO. 37215 OF 2012

MRITUNJAY SHARMA
VERSUS
C.I.T AGRA

.....APPELLANT

.....RESPONDENT

OFFICE REPORT

The matter above-mentioned was listed before the Hon'ble Court on 30th November, 2012 when the following order was passed:-

“Delay condoned.

Issue notice.”

Accordingly, Show cause Notice was issued to the sole Respondent and Mrs. Anil Katiyar, Advocate has filed Vakalatnama and appearance on behalf of respondent and has also filed Counter Affidavit on behalf of respondent and the same is included in the SLP Paper books.

The matter above-mentioned is listed before the Hon'ble Court with this office report

DATED THIS THE 23RD DAY OF APRIL , 2013.

ASSISTANT REGISTRAR

Copy to:

Mr. Aparna Jha, Advocate.

Mrs. Anil Katiyar, Advocate.

ASSISTANT REGISTRAR